

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.07.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 157/2021	R. Arumugaswamy V Ashok Velamur Sheshadri (RP) of RA Samy Trading P Ltd & anr	S. Varsha K. Ananth	
2.	Comp App (AT)(CH) (Ins) No. 158/2021	R. Arumugaswamy V Ashok Velamur Sheshadri (RP) of RA Samy Trading P Ltd & anr	Naveen Kumar Murthi G. V. Mohan Kumar	
3.	Comp App (AT)(CH) (Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr	K. Surendar Chenthoori Pugazendhi	

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. App (AT) (CH) (Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	A. Chandra Shaker
5.	Comp App (AT) (CH) (Ins) No. 145/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	Chandramouli Prabakar – R1 Pradeep Nayak – R2 Akash Sherwal R3

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) No. 235/2020 /TR	Thyagaraja V The Church of South India Trust Association & 11 others	Sriram Parakat Mukund P Unny Sreentath S	Ms. Vishnu Sankar

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1. Notice Board

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For Assistance,

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By the order of Hon'ble Member (J)

(Chennai Bench)